

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5371
ANSWERED ON:06.09.2011
VOLUNTARY RETIREMENT BY CPMF PERSONNEL
Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of Central Para- Military Forces (CPMF) personnel took voluntary retirement;
- (b) if so, the details thereof and the reasons therefor alongwith the total number of such cases reported during each of the last three years and the current year, forcwise; and
- (c) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): Only few Central Armed Police Force (CAPF) Personnel took voluntary retirement. The details of the personnel proceeded on voluntary retirement during 2008 to 2011 are as under:-

Force Number of personnel proceeded on Voluntary retirement

2008 2009 2010 2011 (Till July)

Assam Rifles	956	1257	734	528
BSF	3529	6319	5443	2740
CISF	470	809	997	424
CRPF	1505	3587	2812	1119
ITBP	231	653	464	150
SSB	206	408	532	313

Generally, the CAPF personnel have cited personal/domestic problems as reasons for seeking voluntary retirement.

(c) Following steps have been taken by the Government to deal with the situation:

- i. Implementing a transparent leave policy;
- ii. Regular interaction, both formal and informal, among Commanders, officers and troops;
- iii. Revamping of grievances redressal machinery;
- iv. Provision of basic amenities/facilities for troops and their families;
- v. Better medical facilities for troops and their families;
- vi. Increased Risk, Hardship and other allowances;
- vii. Provision of STD telephone facilities to the troops to facilitate being in touch with their family members and to reduce tension in the remote locations;
- viii. Yoga classes for better stress management;
- ix. Recreational and sports facilities etc;
- x. Central Police Canteen facilities to the troops and their families; etc.